

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

244/252/ND/2018

In the matter of :
Science Pyramid Publications (P) Ltd

..PETITIONER

SECTION

Under Section 252

Order delivered on 31.7.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor:

Mr. Karanveer Jindal, Advocate, Mr. Rattan Lal,
PCS, Mr. Sumit Ghai, PCS

For the Respondent/Corporate Debtor

For the Intervener :

Ms. Shefali Gupta, AROC for ROC, Delhi
Ms. Ksiti Sinha and Ms. Vibhooti Malhotra
for Income tax Deptt

ORDER

Learned authorized representative for the Appellant is present. Ld. AROC for ROC as well as Ld. Standing Counsel for Income tax Department are also present. Heard.

Order is reserved.

— Sd —

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.7.2018